COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 285 OF 2017 & IA NO. 577 OF 2017

Dated: 24th October, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s ACC Ltd. Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Chinmoy Pradip Sharma

Mr. Shailesh Kumar Sinha Mr. Yadvendra Yadav

Counsel for the Respondent(s): Mr. R. K. Mehta

Ms. Himanshi Andley for R-1

Ms. Susan Mathew for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on <u>31.01.2019.</u>

(S. D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson

mk/kt